

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 629 of 2020

IN THE MATTER OF:

**IST Green Power Pvt. Ltd.
Through its Director and
Authorised Signatory Suresh Chand Jain** **...Appellant**

Versus

**Debashish Nanda, Resolution Professional of
Venta Realtech Pvt. Ltd.** **...Respondent**

Present

**For Appellant: Mr. U. K. Choudhary, Sr. Advocate with
Mr. Mansumyer Singh and Ms. Manisha
Chaudhary, Advocates.**

**For Respondent: Mr. Sumant Batra, Mr. Sarfaraz Karim,
Mr. Shashwat Anand and Ms. Niharika
Sharma, Advocates. Mr. Debashish Nanda, RP.**

With

Company Appeal (AT) (Insolvency) No. 668 of 2020

IN THE MATTER OF:

Global Credit Capital Ltd. **...Appellant**

Versus

**Debashish Nanda, Through IRP Corporate Debtor
(The Interim Resolution Professional/
Resolution Professional).** **...Respondent**

Present

**For Appellant: Mr. Virender Ganda, Sr. Advocate with Mr.
Varun Jain, Mr. Vishal Ganda and Ms. Shelly
Khanna, Advocates.**

**For Respondent: Mr. Sumant Batra, Mr. Sarfaraz Karim,
Mr. Shashwat Anand and Ms. Niharika
Sharma, Advocates. Mr. Debashish Nanda,
IRP.**

ORDER
(Through Virtual Mode)

04.11.2020: Due to paucity of time, the matter could not be taken up for hearing today. List the appeal(s) for hearing on **10th December, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)